

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

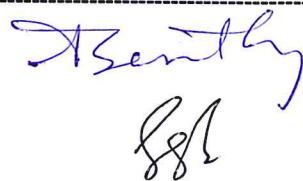
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/BB/ 2017	-	Admission	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

4	Advocate Akhila Sarathy ilb	Operational Creditor/Applicant	
	M.S. Sivarajmakrishnan 72592 999 22 Advocate	Applicant	
	Advocate for Respondent Shashith. S. GOWDA. Ph. 9164 760544	Corporate/Debtor	

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Sri. S.Gowda Advocate filed vakalath for respondent and for filing objections. List it on 21/9/2017.


MEMBER(J)


MEMBER(T)